

GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT

**LOK SABHA**  
**UNSTARRED QUESTION NO. 2252**  
TO BE ANSWERED ON 08.03.2018

**HOUSES TO DIFFERENTLY ABLED PERSONS LIVING BELOW POVERTY LINE**

**2252. SHRI PRASUN BANERJEE:**

Will the Minister of **RURAL DEVELOPMENT** be pleased to state

- (a) whether the Union Government has formulated any scheme to provide houses to the differently abled persons living below poverty line in the country;
- (b) if so, the details thereof;
- (c) the total number of the houses constructed in the country; and
- (d) the total number of differently abled persons benefited therefrom till date?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT**  
**(SHRI RAM KRIPAL YADAV)**

(a) & (b) : No Madam. However, Ministry of Rural Development implements Pradhan Mantri Awaas Yojana-Gramin (PMAY-G) under which financial assistance of Rs.1.20 lakh in plain areas and Rs. 1.30 lakh in North Eastern States/ Hilly States/ Difficult areas including IAP Districts is provided to the beneficiaries selected from Socio-Economic and Caste Census (SECC), 2011 data base for construction of houses in rural areas of the country.

Under PMAY-G special provisions have been made for differently abled persons which are as follows:

- (i) The States to ensure, to the extent possible, 5% of the beneficiaries are from among persons with disabilities.
- (ii) Households with any disabled member and no able bodied adult member are given priority.

(c) : Under PMAY-G, as on 05.03.2018, a total of 23,51,017 houses have been constructed.

(d) : Under PMAY-G as on 05.03.2018, the number of houses sanctioned to differently abled persons are 16,820 out of which 5,879 houses have been constructed.

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